

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 106**  
**(IB)-666(ND)/2019**

**IN THE MATTER OF:**

M/s. Sagar Saxena	....	Petitioners/Applicant
v.		
M/s. AVJ Developers (India) Pvt. Ltd.	....	Respondent

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 02.07.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Petitioner	Mr. S.N. Gautam, Adv.
For the Respondent	-

**ORDER**

For order see, CP. No. (IB)-1758(PB)/2018.

02.07.2019  
Ritu Sharma